NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 69/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: M/s. Harmony Holdings Limited

V/s.

M/s. RT Exports Limited & Ors.

SECTION OF THE COMPANIES ACT: 241, 242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

16 Ms. Sneha Vani Advocate

1/b Law

Charter Responders

No. 1, 425

<u>Order</u> <u>CP No.67/241-242/NCLT/MB/MAH/2016</u>

At request of both the parties, list this matter for hearing on 24.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)